

**INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD BENCHES, AHMEDABAD****LIST OF ORDERS PRONOUNCED ON 21.01.2026 (List-2)**

<b>S.No.</b>	<b>ITA/MA/SA No.</b>	<b>Assessee name</b>	<b>Bench</b>	<b>Date of Hearing</b>	<b>Result</b>
<b>Author : Shri Sanjay Garg, JM</b>			<b>Co-author: Smt. Annapurna Gupta, AM</b>		
1	ITA 189/Ahd/2021	The ACIT (Inta. Taxa.) vs. Shri Chandubhai Raojibhai Patel	D	18-12-2025	Dismissed
2	ITA 313/Ahd/2024	Vikramkumar Kishanlal Mehta vs. DCIT	D	18-12-2025	Partly allowed

for *heni*  
सहायक पंजीकार  
ASSISTANT REGISTRAR  
आयकर अपीलीय अधिकरण  
INCOME TAX APPELLATE TRIBUNAL  
अहमदाबाद / AHMEDABAD